

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH, BENGALURU**  
(Through Physical Hearing / VC Mode (Hybrid))

**ITEM No.17**  
**I.A. Nos.427, 428, 429/2023, 107,**  
**108, 109, 110, 204, 409, 410 & 411/2024 in**  
**C.P. (IB)No.246/BB/2019**

**IN THE MATTER OF:**

M/s. India Asset Growth Fund &  
M/s. Vistra (ITCL) India Ltd. ... Petitioner  
Vs.  
M/s. Vikram Structures Pvt. Ltd. ... Respondent

**Order under Section 7 of IBC, 2016**

**Order delivered on 03.07.2024**

**CORAM:**

**SHRI K. BISWAL**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI MANOJ KUMAR DUBEY**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant in IA Nos.409,  
410 & 411/2024 : Shri Abhijith Atur  
For the Applicant in IA Nos.107,  
108, 109 & 110/2024 : Mrs. Chitra Nirmala  
For the Liquidator : Shri Arjun Rao

**ORDER**

1. Heard the Ld. Counsels for the parties.
2. At the request of the learned Counsel for the Applicant in I.A. Nos.409, 410 & 411/2024, list the matter on **19.07.2024**.

**Sd/-**  
**MANOJ KUMAR DUBEY**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**K. BISWAL**  
**MEMBER (JUDICIAL)**